Annexure-7
Name of the corporate debtor: Aelis Enterprise Learning and Implementation Solutions Private Limited; Date of commencement of Liquidation 22.11.2023; List of creditors as on: 20.01.2024

Sl.	Details of claima	Details of claim received			Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if		
No.	Department	Governme	Date of	Amo	ount claimed	Amount of	Nature of claim	Whether	% of voting	contingent	any mutual	claim under	claim not	any	
		nt	receipt			claim		related	share in SCC,	claim	dues, that	verification	admitted		
						admitted		party?	if		may be set-				
									applicable		off				
	Employees State														
	insurance														
1	corporation	Central		₹	12,24,385.00	₹ 12,24,385.00	Statutory Dues	NA	Nil	Nil	Nil	₹ -	₹ -		
	Employees														
	Provident Fund														
2	Commissioner	Central		₹	28,892.00	₹ 28,892.00	Statutory Dues	NA	Nil	Nil	Nil	₹ -	₹ -		

List of operational creditors (Government dues)